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Title: Need to accord special category status to Andhra Pradesh for the fast economic development of the State.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): I would like to draw the attention of the hon. Prime Minister, the hon. Union Minister of Home Affairs and the hon. Union Minister of Finance towards the pathetic state of Andhra Pradesh. The entire august House is well aware and would agree with me that the State of Andhra Pradesh has been affected economically following the bifurcation. Even though many promises were made during elections as well as through the Reorganisation Act and also on the floor of both the Houses of Parliament, unfortunately, it is yet to get any concessions. The State is burdened with a huge debt of over Rs. 1.46 lakh crore with no big development on the economic and financial front. The special status that was promised to the State still remains in a state of confusion and it is arousing unrest among the people. No tax discounts or holiday is provided. At the same time, I wholeheartedly thank our hon. Prime Minister and hon. Union Minister of Finance for providing budgetary relief in terms of financial support but the assurance of providing special status still remains unfulfilled.

Hence, keeping in view the grim situation prevailing in Andhra Pradesh, I request the hon. Prime Minister, through the Chair, to kindly take a favourable decision and announce special status for Andhra Pradesh. ...(*Interruptions*)

माननीय अध्यक्ष : आप जिस तरीके से दूसरों के अधिकारों का हनन कर रहे हैं, यह बच्चों जैसी हस्तियों हैं। ऊपर से बच्चे आपको देख रहे हैं।

...(व्यवधान)

HON. SPEAKER: Shrimati Supriya Sule.

SHRIMATI SUPRIYA SULE (BARAMATI): Madam, I may be permitted to lay my matter. ...(*Interruptions*)

HON. SPEAKER: Yes.